

GOVERNMENT OF INDIA
MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
DEPARTMENT OF PUBLIC ENTERPRISES

LOK SABHA
UNSTARRED QUESTION NO. 4439

TO BE ANSWERED ON 23-03-2021

‘CRR Scheme’

4439. SHRIMATI APARAJITA SARANGI :
SHRI P.P. CHAUDHARY :
SHRI KAUSHAL KISHORE :
SHRI RANJEETSINGH HINDURAO NAIK NIMBALKAR :
SHRI ARJUN LAL MEENA :

Will the Minister of HEAVY INDUSTRIES & PUBLIC ENTERPRISES be pleased to state:

- (a) whether Counselling, Retraining & Redeployment (CRR) scheme is an ongoing scheme and if so, the details thereof;
- (b) the details and the number of employees benefitted under the scheme along with the sector-wise reorientation;
- (c) the details of the retraining provided to the employees for reorientation every year during the last five years;
- (d) the details of the expenditure incurred on counselling, reskilling, redeployment and reorientation for each year during the said period; and
- (e) the details of the redeployments made under the scheme?

ANSWER

THE MINISTER OF STATE FOR HEAVY INDUSTRIES & PUBLIC ENTERPRISES
(SHRI ARJUN RAM MEGHWAL)

(a) to (e): Yes Sir. Counselling, Retraining & Redeployment (CRR) Scheme is being implemented as a social safety net to provide opportunities of self / wage employment to the Central Public Sector Enterprises (CPSEs) employees (or their dependents) separated under Voluntary Retirement Scheme (VRS) / Voluntary Separation Scheme (VSS). The aim of retraining of the employees is to reorient them through short duration skill training to enable them to adjust to the new environment and adopt new avocations after their separation from the CPSEs. From the year 2016-17, CRR Scheme is being implemented in collaboration with National Skill Development Corporation (NSDC) under Ministry of Skill Development & Entrepreneurship (MSDE). Areas of skill training include sectors like Health Care, Electronics, Retail Associates, Automotive, Food processing, Plumbing, Handicrafts, Logistics, IT etc. This has enabled beneficiaries to get opportunity of gainful redeployment (Wage / Self-employment). A Statement showing number of employees benefitted / retrained and redeployed along with amount of expenditure incurred during last 5 years under CRR Scheme are enclosed at **Annexure**.

Annexure

Statement in reference to Lok Sabha USQ No. 4439 for 23-03-2021, showing number of employees benefitted / retrained and redeployed along with amount of expenditure incurred, during last 5 years under CRR Scheme.

Particular	Unit	2015-16	2016-17	2017-18	2018-19	2019-20
Number of employees benefitted / retrained	No.	3150	1576	2000	2000	1021@
Redeployment (including self-employment)	No.	1637	887	1371	1347	@
Expenditure incurred	(Rs. in Crore)	2.83	2.06	2.59	3.86	3.40

@ 1021 out of 1500 targeted candidates were retrained. However, further process for their redeployment could not be undertaken due to COVID-19 pandemic situation.
